

Central Administrative Tribunal
Principal Bench

O.A. No. 1007 of 1999

New Delhi, dated this the 27 ⁶ JUNE ~~2000~~ 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. KULDIP SINGH, MEMBER (J)

Shri N.N. Prasad,
B-6, Officers' Colony,
Sector 14A,
NOIDA, U.P.

.. Applicant

(By Advocate: Shri C. Harishankar)

Versus

1. Union of India through
the Secretary,
Dept. of Industrial Policy & Promotion,
Ministry of Industry,
Udyog Bhawan,
New Delhi-110011.
2. Union of India through
the Secretary,
Ministry of External Affairs,
South Block,
New Delhi-110011.
3. Shri N. Mohanty,
Managing Director (Field Operations &
Administration Division), FOAD,
United Nations Industrial Development
Organisation,
Vienna International Centre,
Vienna, Austria.
4. Shri M. Sahu,
Director,
Department of Industrial Policy & Promotion,
Ministry of Industry,
Udyog Bhawan,
New Delhi-110011. .. Respondents

(By Advocate: Shri V.S.R. Krishna)

ORDER

MR. S.R. ADIGE, VC (A)

Heard both sides.

2. During hearing it was revealed that applicant has separately ^{filed} an appeal to the United Nations Industrial Development Organisation (UNIDO)

2

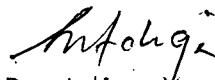
authorities against the termination of his deputation with them and applicant's counsel stated that he would be satisfied if the decision contained in respondents' letter dated 13.11.98 addressed to Permanent Mission of India, Vienna was communicated directly to the UNIDO authorities, as that might strengthen applicant's case in the appeal.

3. Respondents cannot be faulted for routing the communication through our P.M.I. in Vienna and applicant has no enforceable ~~enforceable~~ legal right to compel respondents to communicate the decision contained in their letter dated 13.11.98 addressed to P.M.I., Vienna directly to UNIDO authorities to strengthen his appeal pending before the UNIDO authorities. However, nothing contained in this order will preclude respondents from communicating this decision directly to UNIDO authorities if they so wish to do.

4. The O.A. is disposed of in terms of Paragraph 3 above. No costs.


(Kuldip Singh)

Member (J)


(S.R. Adige)
Vice Chairman (A)

gk